

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 8
CA(CAA)-43(PB)/2019

IN THE MATTER OF:

Maganta Services Pvt. Ltd. and
Light Estates Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 26.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant

: Mr. Videh Vaish, Mr. A.F Faizi,
Mr. Shakir, Mr. Zishan Ali, Advs.

ORDER

Arguments heard. Orders reserved.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)